

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT : SAKET COURTS COMPLEX NEW DELHI

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1	Ms. Varsha Negi EC: 24044875	PA in the Office Pool, South District, Saket Court, New Delhi.	PA in the Court of Ms. Marilyn Joanna Khakha, Ld. MM-07(NI Act), South District, Saket Court Complex, New Delhi.

Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.

Shalinder
(SHALINDER KAUR)
Principal District & Sessions Judge
South District, Saket Courts, New Delhi

No. Adm./P&T/SD/Saket/2023/ 20934-20946

Dated, New Delhi the 12/7/23

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi
6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
7. Website Committee, HQs, Tis Hazari Courts, Delhi
8. The PRO, South District, Saket Courts Complex, New Delhi.
9. ACR Cell (HQs), Tis Hazari Courts, Delhi
10. Official concerned.
11. Dealing official, LAYERS seat, Tis Hazari Court, for uploading on LAYERS.
12. Guard File



Shalinder
(SHALINDER KAUR)
Principal District & Sessions Judge
South District, Saket Courts, New Delhi